The Department of Animal Husbandry, Dairying and Fisheries had issued advisories on 03.06.2014 and 02.12.2014 to all States and UTs for judicious use of antibiotics in treatment of food producing animals and also stopping the use of antibiotics in animal feed.

Suicide by farmers

2995.SHRI NEERAJ SHEKHAR:

SHRI ARVIND KUMAR SINGH:

SHRI ALOK TIWARI:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government has conducted any survey to ascertain the income of farmers in the country during current year, if so, the details thereof, State-wise;
- (b) whether income of farmers has decreased during last twenty years in comparison to other communities/professionals of the country and this is the main reason for suicide by farmers;
- (c) if so, the reasons therefor along with the details of farmers committed suicide in the country so far and during current year, as on date, separately, Statewise; and
 - (d) the steps Government would take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) The National Sample Survey Office (NSSO) conducted 'Situation Assessment Survey (SAS) of Agricultural Households' during NSS 70th round (January, 2013- December, 2013) in the rural areas of the country with respect to the agricultural year July 2012- June 2013. The results of the survey are awaited.

Prior to Situation Assessment Survey (SAS) of NSS 70th round, NSSO conducted a Situation Assessment Survey of Farmers during NSS 59th Round (January 2003-December 2003) in the rural areas of the country. State-wise estimated average monthly income per farmer household, based on this survey, is given in Statement-I (See below).

(b) and (c) As recorded by National Crime Records Bureau (NCRB), reasons for suicide by farmers are family problems, illness, drug abuse/addiction, unemployment, property dispute, bankruptcy or sudden change in economic status, poverty, professional/career problem, love affair, barrenness/impotency, cancellation/non-settlement of marriage, dowry dispute, fall in social reputation, etc.

(d) Agriculture being a state subject, it is primarily the responsibility of State Governments to take appropriate measures for development of agriculture sector including welfare of farmers. Government of India supplements the efforts of the State Governments through appropriate policy measures and budgetary support.

The focus of Government is primarily on expansion of farm income, creation of non-farm income opportunities, improvement in productivity of rainfed agriculture, increasing coverage of farming areas under protective irrigation and forging appropriate backward and forward linkages, enhancement in minimum support prices of agricultural commodities, increase in credit flow to agriculture sector, interest subvention on crop loans, etc.

Statement-I

Average Monthly Income per Farmer Households during the agricultural year July 2002 - June 2003

State	Average monthly income* per farmer household $(\overline{\P})$
Andhra Pradesh	1634
Arunachal Pradesh	7455
Assam	3161
Bihar	1810
Chhattisgarh	1618
Gujarat	2684
Haryana	2882
Himachal Pradesh	3309
Jammu and Kashmir	5488
Jharkhand	2069
Karnataka	2616
Kerala	4004
Madhya Pradesh	1430
Maharashtra	2463
Manipur	2741

72 Written Answers to	[RAJYA SABHA]	Unstarred Questions
Meghalaya	4496	
Mizoram	4862	
Nagaland	3590	
Orissa	1062	
Punjab	4960	
Rajasthan	1498	
Sikkim	3258	
Tamil Nadu	2072	
Tripura	1742	
Uttar Pradesh	1633	
Uttaranchal	3351	
West Bengal	2079	
Group of UTs	3235	
ALL INDIA	2115	

^{*} excluding income from non-economic activities such as interest, dividend, etc.

(Source: Table 6 of NSS report no. 497: Income, Expenditure and Productive Assets of Farmer Households, 2003)

Statement-II

State/UT wise number of Suicides by Self Employed persons in Farming/Agriculture during 2004-2013

Sl.	No. State/UTs	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013
1.	Andhra Pradesh	2666	2490	2607	1797	2105	2414	2525	2206	2572	2014
2.	Arunachal Pradesh	20	25	4	15	12	12	18	13	11	37
3.	Assam	331	299	322	278	197	341	369	312	344	305
4.	Bihar	23	39	46	86	67	112	95	83	68	127
5.	Chhattisgarh	1395	1412	1483	1593	1773	1802	1126	0	4	0
6.	Goa	8	11	5	0	6	4	15	1	1	1
7.	Gujarat	523	615	487	317	526	588	523	578	564	582

Wri	itten Answers to			[19 De	ecembe	r, 2014]	Unstar	red Qu	estions	73
Sl.	No. State/UTs	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013
8.	Haryana	160	140	190	179	150	230	297	384	276	374
9.	Himachal Pradesh	52	20	22	15	188	24	61	46	29	33
10.	Jammu and Kashmir	1	2	34	33	6	8	18	14	10	18
11.	Jharkhand	21	124	103	113	71	164	173	94	119	142
12.	Karnataka	1963	1883	1720	2135	1737	2282	2585	2100	1875	1403
13.	Kerala	903	1118	1124	1232	820	896	895	830	1081	972
14.	Madhya Pradesh	1638	1248	1375	1263	1379	1395	1237	1326	1172	1090
15.	Maharashtra	4147	3926	4453	4238	3802	2872	3141	3337	3786	3146
16.	Manipur	2	2	0	0	2	1	4	0	0	1
17.	Meghalaya	11	4	3	18	9	21	16	22	10	5
18.	Mizoram	2	0	1	0	0	38	5	14	10	6
19.	Nagaland	0	0	2	0	2	1	0	2	9	2
20.	Odisha	379	254	283	240	260	154	162	144	146	150
21.	Punjab	74	47	85	88	66	97	80	98	75	83
22.	Rajasthan	749	461	395	618	796	851	390	268	270	292
23.	Sikkim	49	41	35	21	60	23	19	12	19	35
24.	Tamil Nadu	1599	1255	426	484	512	1060	541	623	499	105
25.	Tripura	15	29	7	0	50	45	58	20	18	56
26.	Uttar Pradesh	496	522	411	486	745	656	548	645	745	750
27.	Uttarakhand	22	24	51	28	28	30	39	25	14	15
28.	West Bengal	822	965	1189	1102	759	1054	993	807	NR	0
	Total (States)	18071	16956	16863	16379	16128	17175	15933	14004	13727	11744
29.	Andaman and Nicobar Islands	3	8	6	16	23	19	8	0	0	5

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74 Written Ans	vers to [RAJYA SABHA]						Unstarred Questions				
Sl. No. State/UTs	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	
31. Dadra and Nagar Haveli	7	13	12	17	12	15	10	13	6	15	
32. Daman and Diu	2	0	0	0	0	0	0	0	0	0	
33. Delhi (UT)	13	7	3	23	16	5	9	10	21	8	
34. Lakshadweep	0	0	0	0	0	0	0	0	0	0	
35. Puducherry	145	147	175	197	17	154	4	0	0	0	
Total (UTs)	170	175	197	253	68	193	31	23	27	28	
Total (All Indi	a) 18241	17131	17060	16632	16196	17368	15964	14027	13754	11772	

NR - State of West Bengal did not provide data for the above classification for the year 2012. *Source:* 'Accidental Deaths and Suicides in India', NCRB.

Implementation of Swaminathan Commission Report

2996. SHRI ALOK TIWARI:

SHRI NEERAJ SHEKHAR:

SHRI ARV1ND KUMAR SINGH:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Prime Minister's Office has sent any proposal to the Ministry for implementation of the report of Swaminathan Commission and provision of Minimum Support Price (MSP) at the rate of 1.5 times the cost of agricultural production, if so, the details thereof, and the response of Government thereto; and
- (b) whether Government would provide MSP at the rate of 1.5 times the cost of agricultural production from next crop season, if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) and (b) Swaminathan Commission's on Farmers had recommended that the Minimum Support Price (MSP) should be at least 50% more them the weighted average cost of production. This recommendation was not accepted by the Government as Minimum Support Price is recommended by Commission of Agricultural Costs and Prices (CACP) on objective criteria, considering a variety of relevant factors and prescribing an increase of at least 50% of cost may distort the market. A mechanical linkage between Minimum Support Price and cost of production may be counterproductive in some cases.